



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,7th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE THE CHIEF JUSTICE****HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR****COURT NO: 1****[DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1	WP(C)/1414/2024 PART-HEARD, FIXED	SMTI MONI GOGOI AND 19 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED
2	WITH WP(C)/1591/2024	DHRUBAJYOTI NATH AND 54 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM
3	WP(C)/8682/2019 FIXED	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA
4	WITH WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR. J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI
5	WITH WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN
6	WITH WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN
7	WITH WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR
8	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR

9	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
10	WP(C)/5697/2021 FIXED	UNION OF INDIA AND 2 ORS Versus MES NO. 439169 VINOD KUMAR GUPTA	MR. B CHAKRAVARTY (C.G.C.)	MR. S C KEYAL MR. A AHMED (FOR CAVEATOR) MS. D GOSWAMI (FOR CAVEATOR)
11	WA/287/2022	RUNGTA PROJECTS LTD. Versus COAL INDIA LTD. AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	SC, COAL INDIA
12	WITH WA/321/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
13	WITH WA/338/2018	THE COAL INDIA LIMITED AND 3 ORS Versus RUNGTA PROJECTS LIMITED	MR. M Z AHMED MS. B DUTTA MR. A M DUTTA	MR. A GOYAL MR. A CHOUDHURY MR. J P MORE
14	PIL/45/2023	PRITOM HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A R BHUYAN MR. A BARKATAKI MR. M A I HUSSAIN MR. S H ZAMAN MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR N A MAZARBHUIYA	GA, ASSAM MS. R B BORA, GA(R 1 to 4)
15	WA/57/2023	JITEN CHANDRA DAS Versus THE STATE OF ASSAM AND 3 ORS. (C)	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	GA, ASSAM SC, FINANCE DEPTT.
16	PIL/57/2023	NIKHIL KONCH Versus THE STATE OF ASSAM AND 5 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	GA, ASSAM MR D K SARMAH (r-5) MR. P J BARMAN (r-5) MS. J DEKA (R-6) MS. A TALUKDAR (R-6)
17	WA/60/2023	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR Versus THE UNION OF INDIA AND 7 ORS . B	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	MR H GUPTA DY.S.G.I. SC, PNB
18	WA/74/2023	NIRAB CHANDRA ADHIKARY Versus UNION OF INDIA AND 5 ORS.	MR F KHAN M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, HIGHER EDU GA, ASSAM MR. D GOGOI (R-6) MR. S S ROY (R 1 and 3) DY.S.G.I. SC, FINANCE
19	PIL/76/2023	MINDAR KIRI TERON Versus THE UNION OF INDIA AND 6 ORS.	MR. A I KATHAR MR B RONGPHAR	GA, ASSAM MR. M BISWAS (R7) MR. K K PARASAR (R-1,3) J SINGPHO (R7) DY.S.G.I. SC, K A A C SC, PWD
20	WA/112/2023	THE STATE OF ASSAM AND 4 ORS. Versus PRADIP BARMAN E	GA, ASSAM	MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA FOR CAVEATOR

21	WA/119/2023	SANOWAR HUSSAIN Versus IKRAMUL HUSSAIN AND 5 ORS.	MR. R ALI MR M SHELM H A AHMED	GA, ASSAM MR. M DUTTA (r-1) MR. N UDDIN (r-1) MR. I H SAIKIA (r-1) MR. M ISLAM (r-1) MS S DEV (r-1) MR. K KALITA (r-1) MR. M R CHOUDHURY (r-1) SC, REVENUE
22	WA/155/2023	SUNITA AGARWAL Versus M/S SREE MAA MULTI KITCHEN AND RESTAURANT AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	MR. N ALAM (R-1) SC, APDCL MR K JAIN (R-1)
23	WA/172/2023	MAMONI PAHADI @ MAMONI PAHADI MILI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, P H E
24	WP(C)/2098/2023 B/O	RUHI DAS BASAK Versus THE UNION OF INDIA AND 4 ORS.	MS. S KHOUND MR. K MOHAMMED	MS. B SARMA DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
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22)	MR. B BARMAN	05-11-2024	To	15-11-2024
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25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 1

[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

- | | | | | |
|---|--|--|------------------------------|--|
| 1 | Review.Pet./37/2023
IN WP(C)/1674/2015 (D/O), WITH
WP(C)/1036/2015 (D/O),
WP(C)/4761/2016 (D/O) | THE UNION OF INDIA AND 3 ORS.
Versus
5360015 BIJU BASUMATARY AND ANR. | MRS. A GAYAN | |
| | WITH | | | |
| 2 | Review.Pet./65/2023
IN WP(C)/6652/2015 (D/O) | THE UNION OF INDIA AND 6 ORS
Versus
5430009 SHRI SATYENDRA KUMAR
HINDI TEACHER AND 18 ORS. | MRS. A GAYAN | |
| | WITH | | | |
| 3 | Review.Pet./66/2023
IN WP(C)/1665/2015 (D/O) | THE UNION OF INDIA AND ORS.
Versus
5420030 A. MAHENDRA KUMAR AND 11
ORS. | MRS. A GAYAN
ASSTT.S.G.I. | |
| | WITH | | | |
| 4 | Review.Pet./68/2023
IN WP(C)/1030/2017 (D/O) | THE UNION OF INDIA AND 8 ORS.
Versus
5430054b SURJEET KUMAR AND 11 ORS. | MRS. A GAYAN | |

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|-----|---------------------|------------|----|------------|
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| 2) | MS. A BHATTACHARYYA | 24-09-2024 | To | 20-12-2024 |
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
2	WP(C)/4822/2024 FIXED	DR. ABHINAV KALITA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH
ADMISSION				
3	WP(C)/5498/2021 PART-HEARD, FIXED	KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
4	WP(C)/6773/2021 PART-HEARD, FIXED	RAJIV KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MRS. K DEVI MS S A KHALIFA	SC, HIGHER EDU
5	WP(C)/5464/2022 FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
6	WP(C)/3938/2023 FIXED	MRS. ANASUYA BORUAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
ORDERS				
7	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-2) MR. U SARMA (r-2) MR B KAUSHIK (r-2)

8	WITH Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
HEARING				
9	WP(C)/6002/2017 PART-HEARD, FIXED	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
10	WP(C)/2516/2014 FIXED	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, BTC SC, SSA SC, EDU
11	WP(C)/2620/2014	MD. SAIDUL AMIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR.M A I HUSSAIN MRA R BHUYAN MS.S BORO	MS P DIHINGIA (R4) MR. S C BISWAS (R5) MS. K L R YANTHAN (R4) MR R KARIM (R5) MS A BORAH (R5) MS JWNGTHIMA BRAHMA (R4) MS A PARVEEN (R4) SC, EDU
12	WP(C)/187/2022	ANIMA DEVI AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
13	WP(C)/635/2023 FIXED	APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P P BARUAH MR. R SARMA MS. J TAMULI	SC, ELEM. EDU SC, AG SC, FINANCE
14	WITH WP(C)/4012/2023	THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE
15	WITH WP(C)/4013/2023	SMTI PROVA CHETIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, FINANCE
16	WITH WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE

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18)	MR D K DAS	04-11-2024	To	08-11-2024

19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3293/2024 FIXED	KAMRUL ISLAM BARBHUIYA Versus STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM
2	Bail Appln./3376/2024	AINUL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
3	Bail Appln./3379/2024	RINA BEGUM AND ANR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
4	Bail Appln./3380/2024	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
5	Bail Appln./3383/2024	REJIYA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
6	Bail Appln./3384/2024	JEHERUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
7	Bail Appln./3385/2024	GOLZAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. M ALI MR. I U CHOWDHURY H R KHAN	PP, ASSAM
8	Bail Appln./3386/2024	BIJAY BAISHYA Versus THE STATE OF ASSAM	MR. U B SARMA MRS. G SARMA	PP, ASSAM
9	Bail Appln./3390/2024	VIKRAM SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, DRI
10	Bail Appln./3392/2024	NASIUR RAHMAN Versus THE STATE OF ASSAM	MD A H ANSARI H CHOUDHURY	PP, ASSAM
11	Bail Appln./3393/2024	AJIBUR @ MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR S DEWRI MR A DEKA	PP, ASSAM

12	Bail Appln./3395/2024	MD NIJAM UDDIN Versus THE STATE OF ASSAM AND ANR	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
13	Bail Appln./3396/2024	FAIJUL ISLAM AND 3 ORS. Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
MOTION				
14	AB/2728/2024	RUMIR ENGTIPI Versus THE STATE OF ASSAM	MS. M BAISHYA MS. I DAS MS. B SARMAH	PP, ASSAM
15	AB/2850/2024 FIXED	H AidAR ALI KHAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
16	AB/2919/2024	NANDA LAL MANDAL AND 3 ORS. Versus THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM	PP, ASSAM
17	AB/2920/2024	MUZAMMEL HOQUE @ MUJAMIL HOQUE AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING (BA)				
18	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY)	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
19	Bail Appln./389/2024 WITH CASE RECORD(SCANNED COPY)	ABRAR @ ABRAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
20	Bail Appln./1319/2024 WITH CASE RECORD(SCANNED COPY)	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI MR. M ALI MR J. ISLAM	SC, DRI
21	Bail Appln./1408/2024 WITH CASE RECORD(SCANNED COPY)	LALSANGZO Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
22	Bail Appln./1722/2024 WITH CASE RECORD(SCANNED COPY)	MOKSED MIAH @ MOKSEDUL ALOM @ FAKIR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
23	Bail Appln./1922/2024 WITH CASE RECORD(SCANNED COPY)	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
24	Bail Appln./2069/2024 WITH OFFICE NOTE	RAKESH KOCH Versus THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
25	Bail Appln./2071/2024 WITH CASE RECORD(SCANNED COPY)	SHAMS UDDIN @ SAMS UDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR F A LASKAR MR. NURUL HASSAN BARBHUIYA	PP, ASSAM
26	Bail Appln./2438/2024 WITH CASE RECORD(SCANNED COPY)	DANIEL KITHAREE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
27	Bail Appln./2478/2024 WITH CASE RECORD(SCANNED COPY)	RANG BENJAMIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
28	Bail Appln./2511/2024 WITH CASE RECORD(SCANNED COPY)	RUHUL AMIN @ RAHUL AMIN @ RAHUL ALI Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL	PP, ASSAM

29	Bail Appln./2532/2024 WITH CASE RECORD(SCANNED COPY)	HASSAN ALI Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	PP, ASSAM
30	Bail Appln./2634/2024	OM PRAKASH MISHRA AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
31	Bail Appln./2644/2024	NUR JAMAL @ NURFAN @ NURUZ ZAMAL Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MR A HAQUE MR T T MONI	PP, ASSAM
32	Bail Appln./2664/2024 WITH CASE RECORD(SCANNED COPY)	SHAHINUB ALI AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
33	Bail Appln./2665/2024 WITH CASE RECORD(SCANNED COPY)	RAFIUL HUSSAIN Versus STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA	PP, ASSAM
34	Bail Appln./2673/2024 WITH CASE RECORD(SCANNED COPY)	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. K L R YANTHAN MR. P S BISWAS MS. J GHOSH	PP, ASSAM
35	Bail Appln./2792/2024	GHANA KHANIKAR Versus THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
36	Bail Appln./2826/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR SAURADEEP DEY MR. A. HAQUE	PP, ASSAM
37	Bail Appln./2969/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SUJEET KUMAR @ SUJIT KUMAR Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	SC, NCB
38	Bail Appln./3020/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JOYNUDDIN Versus THE STATE OF ASSAM AND ANR	MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
39	Bail Appln./3043/2024 WITH CASE RECORD(SCANNED COPY)	MD NOOR MOHAMMAD Versus THE STATE OF ASSAM	MS M SAHOO N NEOG L BANIK MS. S KAUR MR. N N JHA	PP, ASSAM
40	Bail Appln./3124/2024 WITH OFFICE NOTE	SRI HAKIM MONDAL Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
41	Bail Appln./3129/2024 FIXED	BRAJEN HAZARIKA Versus THE STATE OF ASSAM	C. M. MAHANTA MR. S K JAIN	PP, ASSAM
42	Bail Appln./3227/2024 FIXED	SIDDHARTH BAJPAI @ SIDHARTH BAJPAI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
43	Bail Appln./3233/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM A A AHMED MR. A W MONDAL	PP, ASSAM
44	Bail Appln./3248/2024 FIXED	NAJRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
45	Bail Appln./3276/2024 FIXED	JAHAR ALI AND 2 OTHRS Versus THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM

46	Bail Appln./3323/2024 FIXED	ANANYA DOLEY Versus THE STATE OF ASSAM	MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
BAIL HEARING				
47	AB/351/2024	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
48	AB/1221/2024 WITH CASE RECORD(SCANNED COPY)	SULTAN HUSSAIN @ SULTAN UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
49	AB/1875/2024	KUMAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
50	AB/1938/2024 FIXED.	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
51	AB/1984/2024 WITH CASE RECORD(SCANNED COPY), B/O	NUR ALAM MONDAL@ NUR ALOM MANDAL, Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
52	AB/2263/2024 WITH OFFICE NOTE, FIXED	ROBINS K THOMAS Versus THE STATE OF ASSAM	MR. B K JAIN MR. S BANIK	PP, ASSAM
53	AB/2714/2024 WITH CASE RECORD(SCANNED COPY)	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI M.A. ISLAM MR H A RASHID	PP, ASSAM
54	AB/2738/2024 WITH OFFICE NOTE, FIXED	UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
ORDERS				
55	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
56	W.P.(CrI.)/13/2023 FIXED	JASVEER SINGH Versus THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	GA, ASSAM
57	I.A.(CrI.)/1037/2024 WITH OFFICE NOTE in Bail Appln./989/2019	SALMA BEGUM Versus ABDUL MINTU ALI @ MD. ABDUL MINTU @ MD. MINTU ALI AND ANR	MR. D BORA MR. N MAHAJAN	PP, ASSAM
58	I.A.(Civil)/1350/2024 FIXED in WP(C)/714/2022	DIRECTOR OF EMPLOYMENT AND CRAFTSMAN TRAINING AND ANR Versus PAPARI BARMAN AND 2 ORS	MR S P DAS	MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
	WITH WP(C)/714/2022	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4) MR. B GOGOI,SC,FINANCE DEPARTMENT, ASSAM.
59	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
21)	MS M BORAH	04-11-2024	To	08-11-2024
22)	MR. B BARMAN	05-11-2024	To	15-11-2024
23)	MR. S C KEYAL	06-11-2024	To	07-11-2024
24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5416/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
2	WP(C)/5417/2024 FIXED	NIZAMUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
3	WP(C)/5420/2024 FIXED	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
4	WP(C)/5423/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
5	WP(C)/5424/2024 FIXED	PARVEZ AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
6	WP(C)/5427/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
7	WP(C)/5447/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
8	WP(C)/5471/2024 FIXED	SUMAN SAHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
9	WP(C)/5486/2024 FIXED	SATYA PRASAD DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
10	WP(C)/5496/2024 FIXED	SABIKUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
11	WP(C)/5502/2024 FIXED	JAMALUDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
12	WP(C)/5512/2024 FIXED	SHEKANDAR BADSHA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE

13	WP(C)/5516/2024 FIXED	SURHAB ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
14	WP(C)/5518/2024 FIXED	MD. AMDADUL Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. SC, P AND R.D. GA, ASSAM SC, GAD SC, GAD SC, WATER RESOURCE
15	WP(C)/5525/2024 FIXED	MUNIN BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
16	WP(C)/5542/2024 FIXED	SHOHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
17	WP(C)/5545/2024 FIXED	ASHIQU L ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
18	WP(C)/5549/2024 FIXED	BIKASH DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	SC, P AND R.D. GA, ASSAM SC, GAD SC, WATER RESOURCE
ADMISSION				
19	WP(C)/4818/2023 FIXED	SWGWMDAO BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. D F A AHMED	MR. B CHAKRABORTY (r-6) MR. B CHOUDHURY (R-1 TO R-5) MRS P HAZARIKA (r-6) SC, BTC
20	WP(C)/4727/2024 FIXED	M/S PASHUPATI TRADERS Versus THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, FINANCE
ORDERS				
21	Cont.Cas(C)/176/2023 FIXED	SUREN BORO Versus ANURAG GOEL, IAS AND 3 ORS	MR. K BHATTACHARJEE MR. M SAIKIA MS. A BARMAN MS B TALUKDAR	MR. D SAIKIA (r-2,3,4,5,6) MR. B CHOUDHURY (R3) MS. R B BORA (r-2,4,5,6) MR. S BORA (r-2,4) MR. R K MUSHAHARY (r- 3,5,6)
22	Cont.Cas(C)/375/2024 B/O	IMAN UDDIN Versus GYANENDRA DEV TRIPATHI	MR K UDDIN MR. A K AZAD	MR. D SAIKIA MR. R BORPUJARI MR. S DUTTA
23	WP(C)/4728/2024 FIXED	NIRMAL KONOWAR Versus STATE OF ASSAM AND 4 ORS.	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
HEARING				
24	WP(C)/2086/2020 PART-HEARD, FIXED AT 2 PM	OIL INDIA LTD. Versus THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
WITH				
I.A.(Civil)/960/2021 in WP(C)/2086/2020		AKHIL BHARATIYA SAFAI MAZDOOR SANGHA Versus OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA

25	WITH WP(C)/8150/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
26	WP(C)/880/2011	THE MANAGEMENT OF U.F.M INDUSTRIES LTD. Versus SHRI SASHI MOHAN ROY and ORS	MR.A DASGUPTA MR.B PRASAD MR.P BHOWMICK	MR.S DAS MR. A KALITA MS. U. DAS, SC, LABOUR AND UNEMPLOYMENT, GA, ASSAM
27	WP(C)/4954/2016	BURNIE BRAES TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MR.R P KAKOTI MR.B PURKAYASTHA MR.B ZAMAN	
28	WP(C)/7062/2016	RAM MAHANTA and 144 ORS. Versus BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD and ANR.	MR.A DASGUPTA MR.B DAS MS.B DAS MR.R SARKAR	MR.S N SARMA(R-1) MR.K KALITA(R-1) MR.S CHOUDHURYR-1 MR.A JAHID(R-1) ASSTT.S.G.I.
29	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
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14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
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18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
21)	MS M BORAH	04-11-2024	To	08-11-2024
22)	MR. B BARMAN	05-11-2024	To	15-11-2024
23)	MR. S C KEYAL	06-11-2024	To	07-11-2024
24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3165/2020 FIXED	SHRIMATI MONIKA PAYENG Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	SC, PWD
2	WP(C)/5579/2024 FIXED	GULJAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS. M K BROWN MS S BEGUM MS N SULTANA	GA, ASSAM SC, REVENUE
3	WP(C)/5580/2024 FIXED	BABUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS. M K BROWN MS S BEGUM MS N SULTANA	GA, ASSAM SC, REVENUE
ADMISSION				
4	WP(C)/6098/2022 FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
5	WP(C)/1425/2024 FIXED	QUEEN DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MS. P UPAMANYU MR REZABUL HOQUE	GA, ASSAM A W AMAN (R-8) MR SARFRAZ NAWAZ (R-8) MR T R SEN (R-8) SAMIM RAHMAN (R-8) SC, A.H and V. DEPT. MS. M M KOTOKY
6	WP(C)/5114/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
ORDERS				
7	I.A.(Civil)/3310/2023 FIXED in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.

8	WITH WP(C)/688/2023	CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
9	WP(C)/2697/2024 FIXED	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. A KASHYAP MR. K AHMED	MR. SURAJIT DAS(R-4,5,8) MR. SURAJIT DAS(R-4,5,8) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) A W AMAN (R-2) MS SURAYA RAHMAN (R-3,7) MR SARFRAZ NAWAZ(R-4,5,8) MR SARFRAZ NAWAZ(R-4,5,8) MR S A BARBHUYAN(R-6) MR S A BARBHUYAN(R-6) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MR T R SEN(R-2) MD A RAHMAN(R-2) SAMIM RAHMAN(R-6) SAMIM RAHMAN(R-6) DY.S.G.I. ISHANI SHOME(R-2)
	WITH I.A.(Civil)/2528/2024 in WP(C)/2697/2024	LATHRANG BORN BUAM Versus UNION OF INDIA AND 23 ORS	MR. K N CHOUDHURY MR. S P SHARMA MR. S P SHARMA MS U SHARMA MR. K AHMED MR. A KASHYAP	DY.S.G.I.
HEARING				
10	WP(C)/5391/2014	MURALEEDHARAN PILLAI MB and 12ORS Versus THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
11	WP(C)/5598/2016 FIXED	ANESWAR SWARGIARY Versus THE STATE OF ASSAM AND 7 ORS	MR.S BANIK MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID	DR.B AHMED(SC, CO-OPP) MR.A DAS(R-7) MR.S R RABHA R-7 SC, BTC
12	WP(C)/1204/2017	ABDUL JABBAR Versus THE F. C. I. and 3 ORS.	MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I.
13	WP(C)/4053/2017 WITH LCR, FIXED	M/S. KALLINE TEA ESTATE Versus ON THE DEATH OF AMOL TANTI HIS LEGAL HEIR SMTI ANURUPA TANTI	MR.B D DAS MR.H K SARMA MS.R DEKA	MR S DEY GA, ASSAM MS. N DEKA
14	WP(C)/4161/2017	RATUL KUMAR DUTTA and 11 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MR.A K PURKAYASTHA MR.S SARMA MS.M BHUYAN	GA, ASSAM SC, FINANCE
15	WP(C)/6268/2017	RAMESH KUMAR Versus THE UNION OF INDIA and 2 ORS.	MR. R L YADAV MS. K YADAV MR. A KABRA MS. R R BARUAH MS P AGARWAL	C.G.C. MRS. A GAYAN (CGC) MRS. A GAYAN (CGC) MR. H GUPTA (R1-R3) ASSTT.S.G.I.
16	WP(C)/3747/2021 FIXED	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
17	WP(C)/2529/2022	RAMENDRA LAL BISWAS Versus THE STATE OF ASSAM AND 4 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	SC, AG (A AND E) GA, ASSAM SC, FINANCE

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[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/343/2024 CAVT. NO.08332/024, B/O, CAVT./833/2024, WITH OFFICE NOTE	SAMBHU BAISHNAB Versus THE STATE OF ASSAM AND 22 ORS	MR. A B T HAQUE	SC, CO OP MR. D HUSSAIN MR. R A MAZUMDER FOR CAVEATOR
HEARING				
2	WA/208/2018 WITH OFFICE NOTE	MAMANI PATAR Versus SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR D DAS (R1) MR R CHAKRAVORTY (R1) MR. S S ROY (R2-R5) MR. S BORTHAKUR (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)
	WITH I.A.(Civil)/4143/2018 in WA/208/2018	SMT. ARUNA PATOR Versus SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
3	WP(C)/1798/2018 WITH LCR	AYUB ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S HOQUE MR. M ALI MR S ISLAM MR P K DAS	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
4	WP(C)/1840/2018 WITH LCR	SUMATI BALA DAS @ SUMITA BALA DAS @ SUMITRA DAS @ SUMITRA BALA DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, F.T, MR J PAYENG SC, ECI, MR D BARUAH
5	WP(C)/1842/2018 WITH LCR	ABDUS SALAM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR A ALI	J PAYENG, GA, ASSAM (R2,3,4) A VERMA, SC, NRC (R6) ASSTT.S.G.I. D BARUAH, SC, ELECTION COMMISSION
6	WP(C)/1845/2018 WITH LCR	MATIBAR RAHMAN @ MATIBAR SHEIKH Versus THE UNION OF INDIA AND 5 ORS.	MR. A W AMAN MR. S S S RAHMAN MR. S B RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T
7	WP(C)/1847/2018 WITH LCR	ABDUL RAHIM AND 6 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. R A CHOUDHURY MR. E AHMED MR. Z HAMMAD	ASSTT.S.G.I. SC, F.T(MR. J PAYENG)

8	WP(C)/1883/2018 WITH LCR	AMBIYA BIBI ALIAS ABIA BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HOQUE	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, FT
9	WP(C)/1895/2018 WITH LCR	BEGUM NESSA @ BEGUM BIBI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/1928/2018 WITH LCR	MUSSTT. FATEHA BEGUM @ FATIMA BEGUM Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS. A DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/1929/2018 WITH LCR	ABDUL AZID @ ABDUL AZIZ Versus THE UNION OF INDIA AND 5 ORS.	MR. S A AHMED MISS M GOGOI MS. D SWARGIARY	ASSTT.S.G.I. SC, F.T. (MR. J PAYENG)
12	WP(C)/1930/2018 WITH LCR	MD. ABDUL MATLEB @ ABDUL MUTALIB AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/1934/2018 WITH LCR	JOYNAL CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/1945/2018 WITH LCR	KAZIM UDDIN AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR D BARMAN MR. K LAHKAR	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
15	WP(C)/1956/2018 WITH LCR	ABU TAHER @ TAHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3592/2015 FIXED	SMTI BORNALI PATIR Versus THE STATE OF ASSAM AND 7 ORS	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	GA, ASSAM(R3,6,7) MR.B BURAGOHAIN(R-8) MS.S GOGOI(R-8) MR.J P KACHARIR-8 SC, SOCIAL WELFARE(R1,2,4,5)
2	WP(C)/8356/2018 FIXED	GOBINDA PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. SC, PENSION AND PUBLIC GRIEVANCES
3	WP(C)/8135/2022 FIXED	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
ORDERS				
4	Review.Pet./77/2023 FIXED	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND ORS.	MR B P BORAH MR P J DUTTA	SC, SEC. EDU. SC, BTC
5	Cont.Cas(C)/339/2023 FIXED	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
6	WP(C)/659/2024 CAVT. NO.14162/023, FIXED	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS	MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR
7	WITH WP(C)/5568/2022	BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI

WITH
[I.A.\(Civil\)/3294/2023](#)
in [WP\(C\)/5568/2022](#)

GOUTAM GOGOI
Versus
BHUMA RANI BARGAYARY AND 8 ORS. E

MR J I BARBHUIYA
MR A HOSSAIN

GA, ASSAM
SC, BTC

HEARING

- 8 [WP\(C\)/5031/2013](#) GO NO. 376 H - A E CIV SRI HEM RAJ
GANGWAR and 13 ORS
Versus
THE UNION OF INDIA and 5 ORS
- MR.U K NAIR
MR.A CHETRY
MR. B SARMA
MR.M P SARMA
- MR.M BHAGABATI
MR.S C KEYAL
C.G.C.
MR.C K S BARUAH
ASSTT.S.G.I.
- 9 [WP\(C\)/7374/2013](#) SMT. SUKLA CHOUDHURY
Versus
THE STATE OF ASSAM AND 4 ORS
- MR.A K PURKAYASTHA
MR.S K DAS
- GA, ASSAM
- 10 [WP\(C\)/2571/2015](#) JIBAN CHANDRA BORA
Versus
THE BOARD OF DIRECTORS and 4 ORS
- MR J U CHOUDHURY
MR. S KHOUND
MR G C HAZARIKA
MR. L Deka
MR. C C DEKA
- SC, APDCL
- 11 [WP\(C\)/520/2016](#)
FIXED KISHORI SAW
Versus
THE UNION OF INDIA and 2 ORS
- MR. I H SAIKIA
MR. K KALITA
MR. K KALITA
MS. S KANUNGOE
MR. S A B KHABIR
MR. J KEMPRAI
- MR. S C KEYAL
MR. S SAIKIA (R-3)
MR. A HUSSAIN (R-3)
MR. J ROY(R-3)
MR. C SHARMA R-3
MR. C SHARMA R-3
PP, ASSAM
ASSTT.S.G.I.
- 12 [WP\(C\)/6129/2017](#) PRABAL RAJKHOWA
Versus
THE STATE OF ASSAM AND 3 ORS
- MR.M K CHOUDHURY
MR.N BARUA
MR.A BARKATAKI
MRP BHARDWAJ
MR.T N SRINIVASAN
- GA, ASSAM
- 13 [WP\(C\)/6612/2017](#) BHARAT BORUAH
Versus
THE STATE OF ASSAM and 5 ORS.
- MRJ PAYENG
- MR. B GOSWAMI
(SC,WATER RESOURCE
DEPT.)
MR. U J SAIKIA (R3)
MR. A GOHAIN (R3)
MR. S BORTHAKUR (R4-R6)
- 14 [WP\(C\)/7452/2017](#) MUNINDRA DEKA and ANR.
Versus
THE STATE OF ASSAM and 5 ORS.
- MR.B J GHOSH
MR.I ALAM
MR.T SK
- MR.C BARUAH
GA, ASSAM
SC, APSC
MD. R ALI
M KATAKY
MR. K KONWAR
MR. A M KHAN
- 15 [Cont.Cas\(C\)/52/2018](#) ASSAM DENTAL SERVICE ASSOCIATION
Versus
SAMIR KR. SINHA
- MR. B CHAKRABORTY
MR. S HUSSAIN
MRS P HAZARIKA
MS. P SARMAH
- MR. D BORA, SC, HEALTH
& FAMILY WELFARE DEPTT.
- WITH**
- 16 [WP\(C\)/7217/2017](#) ASSAM DENTAL SERVICE ASSOCIATION
Versus
THE STATE OF ASSAM and 2 ORS.
- MR.B CHAKRABORTY
MR.S HUSSAIN
MS.P SARMAH
MS.P HAZARIKA
- MR.B GOGOI
SC, HEALTH
- 17 [WP\(C\)/223/2018](#) WASIM MONSOOR ALI PARVIZ
Versus
THE STATE OF ASSAM
- MS. N SHYAMAL
MR. U K NAIR
MR. R SINGHA
- MR. S S ROY (GA, ASSAM)
SC, HEALTH
SC, NRHM
- 18 [WP\(C\)/508/2018](#) BIJIT KUMAR RAY
Versus
THE STATE OF ASSAM
- MR. M CHANDA
MR S CHOUDHURY
MR. H DAS
- GA, ASSAM
- 19 [WP\(C\)/713/2018](#) ANARSI SHARMA
Versus
THE UNION OF INDIA AND 4 ORS.
- MR. I H LASKAR
MR. P K DEKA
MR. M S ALAM
MR. S ALAM
- MR. K K PARASAR,CGC. R 1
to 4
ASSTT.S.G.I.
- 20 [WP\(C\)/7850/2022](#)
FIXED OM DUTT SHARMA
Versus
THE UNION OF INDIA AND 5 ORS
- MR. R MAZUMDAR
MRS P RAI
MR H BEZBARUA
MS. S. SAIKIA
MR. R DEKA
- MR. K GOGOI
DY.S.G.I.

21	WP(C)/6716/2023	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
22	WP(C)/409/2024	SRIBAS GHOSH Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	SC, PWD ROAD SC, FINANCE
23	WP(C)/502/2024	SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./147/2024 WITH OFFICE NOTE, LCR - 3 (THREE) FILES, B/O	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/456/2024 in Crl.A./147/2024	AMIR ALI AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR. BISWAJIT TALUKDAR MS T K SHARMA MR S J CHOUDHURY	PP, ASSAM
HEARING				
2	CRL.A(J)/110/2019 5 Y 4 M 23 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	AJAY SABAR Versus THE STATE OF ASSAM	MR. N HASSAN, AMICUS CURIAE	MR. U CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
3	Crl.A./201/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 2	ABDUL RAFIK @ ABDUL RAFIQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR M AHMED MR. A HUSSAIN MR. N MAHAJAN	PP, ASSAM
4	Crl.A./393/2019 WITH LCR - 4 (FOUR) FILES, P.B. - 4	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MR. P K DAS MS. S K NARGIS MR. D BORA MS N DAS MS. A MESEN MR A K AZAD MS S CHOUDHURY	SC, NCB
	WITH I.A.(Crl.)/256/2021 in Crl.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/426/2024 in Crl.A./393/2019	MD. SOHRAB KHAN Versus THE UNION OF INDIA AND ANR	MR. A KHAN MS. S K NARGIS MS. S K NARGIS	SC, NCB

5	WITH Crl.A./288/2019	MD. MUJIBUR RAHMAN Versus NARCOTICS CONTROL BUREAU	MR H R A CHOUDHURY MR. I A HAZARIKA MR F U BARBHUIYA MR. A AHMED MR. I U CHOWDHURY	SC, NCB
6	WITH Crl.A./360/2019 5 Y 6 M 19 D :	SHRI RAM MILAN AND ANR Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
	WITH I.A.(Crl.)/282/2021 in Crl.A./360/2019	ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	MR. S C KEYAL SC, NCB
	WITH I.A.(Crl.)/429/2024 in Crl.A./360/2019	MD. ABDUL KALAM Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS B HAZARIKA MS N DAS MS. A MESEN	SC, NCB
7	Crl.A./85/2020 WITH OFFICE NOTE, LCR - 1 (ONE) BUNDLE, P.B. - 2, WITH CRL. A. 234/2015(D/O), FIXED	MD SAFIQU L ISLAM Versus THE STATE OF ASSAM and ANR	MR.R DE MR S CHOUDHURY MR. R J SARMA	MR. A M BORA MR. D GOGOI MR. D K BAIDYA MS. C CHOUDHURY MR. V A CHOWDHURY PP, ASSAM
8	Crl.Ref./1/2021 WITH OFFICE NOTE, SCANNED COPIES OF LCR - 9 (NINE) FILES	XXX Versus IN RE - STATE OF NAGALAND AND ANR	MR. T J MAHANTA, SR. ADV	MS. T KHRO
9	CRL.A(j)/85/2022 2 Y 5 M 6 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SALON THAUSEN Versus THE STATE OF ASSAM	MR A TIWARI (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
21)	MS M BORAH	04-11-2024	To	08-11-2024
22)	MR. B BARMAN	05-11-2024	To	15-11-2024
23)	MR. S C KEYAL	06-11-2024	To	07-11-2024
24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024

26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4500/2021 FIXED	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
2	WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
3	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
4	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
5	WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
6	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

7	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
10	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
11	WP(C)/363/2024 FIXED	PHOTICK CHANDRA NEOG @ PHATIK NEOG Versus THE STATE OF ASSAM AND 4 ORS.	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	GA, ASSAM SC, GHC
<u>BAIL HEARING (BA)</u>				
12	Bail Appln./1564/2024 WITH CASE RECORD (SCANNED COPY), FIXED	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
13	Bail Appln./1868/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
<u>ORDERS</u>				
14	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR. P K TIWARI(R- 2,3,4,5,6) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. A R GOGOI(R- 2,3,4,5,6) MR. U PATHAK(R-2,3,4,5,6) MR. N GAUTAM (R-8) ASSTT.S.G.I.
<u>HEARING</u>				
15	WP(C)/3072/2014 CAVT. NO. 607/14	DHIRAJ DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.B CHAKRABORTY MR.A DAS MR.J DAS MR.S DUTTA MR.A DEKA	GA, ASSAM MR.A D CHOUDHURYRes. 4 MR.N DEKA(R-3) MR.M CHETIA MR.D CHOUDHURY MR.M GOGOI(R-3) FOR CAVEATOR

16	WP(C)/463/2015	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)
	WITH I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
17	WITH WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOOND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
18	WP(C)/2918/2015	LATE MANOMOHAN BAISHYA, REPRESENTED BY RAMANI BAISHYA Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.H MEDHI MR D N SARMAH	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN SC, PWD(R7)
	WITH I.A.(Civil)/627/2017 in WP(C)/2918/2015	MANOMOHAN BAISHYA and 83 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR.R ISLAM MR.H MEDHI	SC, FOREST(R9) GA, ASSAM(R1-6) MRS.V L SINGH MR.B GOSWAMI SC, NHAI(R8) MR.L N DIHINGIA MR.H BURAGOHAIN ADDL. AG, ASSAM SC, PWD(R7)
19	WITH WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR A M MAZUMDAR (P3) MR. R ISLAM MR.T AHMED MR. H MEDHI MR. D N SARMAH (P3)	GA, ASSAM (R1-5) SC, NHAI (R7) MR. D DEKA
	WITH I.A.(Civil)/616/2017 in WP(C)/1128/2015	PRADIP MEDHI and 22 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.R ISLAM MR.T AHMED MR.H MEDHI	GA, ASSAM(R1-5) SC, NHAI7 MR.D DEKA
20	WITH WP(C)/1945/2015	KHAIRUL HOQUE CHOUDHURY and 60 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A M MAZUMDAR MR.R ISLAM MR.T AHMED MR.H MEDHI MR D N SARMAH	SC, FOREST MRS.V L SINGH MR.L N DIHINGIA MR.H BURAGOHAIN MR.G TAKU(R-10) SC, PWD MR.K GUPTA(R-10) SC, REVENUE

WITH
[I.A.\(Civil\)/877/2017](#)
in WP(C)/1945/2015

KHAIRUL HOQUE CHOUDHURY and 60
ORS

Versus

THE STATE OF ASSAM AND 10 ORS

MR.R ISLAM
MR.T AHMED
MR.H MEDHI

SC, FOREST
MRS.V L SINGH
MR.L N DIHINGIA
MR.H BURAGOHAIN
MR.G TAKU(R-10)
SC, REVENUE
MR.K GUPTA(R-10)
SC, PWD

21 [WP\(C\)/5935/2016](#)

SRI MADAN KUMAR and 10 ORS.

Versus

THE STATE OF ASSAM and 3 ORS.

M/S. PURBANCHAL CEMENT LTD.

Versus

THE UNION OF INDIA and 5 ORS.

MR.A GOYAL
MR.A CHOUDHURY
MR.P BARUAH

MSM L GOPE
MS.N HAWELIA
MS.N GOGOI
MS.N MECH
MS.N BORDOLOI

GA, ASSAM
MR.S K MEDHI
SC, GHC

MR. B SARMA
SC, CENTRAL EXCISE
CUSTOMS

23 [WP\(C\)/4063/2020](#)

M/S BARBHUIYA TRADERS AND ANR.

Versus

THE STATE OF ASSAM AND 5 ORS.

KARTICK SAIKIA AND 2 ORS.

Versus

THE STATE OF WEST BENGAL AND 2
ORS.

MR. T J MAHANTA
MR. A BORUA

MR M J QUADIR
MR. K MIRA

SC, PNRD
GA, ASSAM

24 [WP\(C\)/5196/2022](#)

GA, ASSAM
MR B DEB (R1)
MR B S DEKA (R1)

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
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9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
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22)	MR. B BARMAN	05-11-2024	To	15-11-2024
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24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3375/2024	BIKASH KUMAR GUPTA @ VIKASH KUMAR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
2	Bail Appln./3377/2024	SAIJUDDIN ASMAD Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM
3	Bail Appln./3378/2024	NICHOLAS SHANGPLIANG Versus THE STATE OF ASSAM	MR. R D BHUYAN MR. K K DEKA MS E B GOGOI	PP, ASSAM
4	Bail Appln./3381/2024	GIRISH RABHA Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./3387/2024	DIBYAJYOTI BORAH Versus THE STATE OF ASSAM	MR. S SINGH MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
6	Bail Appln./3388/2024	RAJAL UDDIN TALUKDAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA MR. SIDHANT DUTTA	PP, ASSAM
7	Bail Appln./3389/2024	PRANJAL BHARALI Versus THE STATE OF ASSAM	MR P NEOG MS. D PATHAK	PP, ASSAM
8	Bail Appln./3391/2024	NICOMIANG MARAK Versus STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
MOTION				
9	Crl.Rev.P./319/2024 FIXED	DINESH BHAGAT Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
10	Crl.Rev.P./355/2024 FIXED	MORSHIDA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
11	Crl.Pet./1328/2024	ANIL KUMAR Versus THE STATE OF ASSAM AND 4 ORS	MD M S ALI	PP, ASSAM

12	Crl.Pet./1329/2024	ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIPIS RABHA	PP, ASSAM
13	Crl.Pet./1330/2024	KIRTISUNDAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR M A ISLAM MR J I MONDAL	PP, ASSAM
14	Crl.Pet./1331/2024	T. RAJIB SINGH Versus THE STATE OF ASSAM	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	PP, ASSAM
15	Crl.Pet./1332/2024	REHENA SULTANA Versus MUJAMMIL HAQUE AND ANR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN	PP, ASSAM
16	Crl.Pet./1334/2024	FAKAR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. K MOHAMMED MS S SHARMA	PP, ASSAM
17	AB/2797/2024 FIXED	MOJMUN NEHAR TAPADAR Versus THE STATE OF ASSAM,	MR. A H M R CHOUDHURY	PP, ASSAM
18	AB/2923/2024	SANTOSH KR CHAKRAVARTY Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH MR. A. GAYAN	PP, ASSAM
19	AB/2924/2024	MAHIDUL ISLAM ALIAS MD MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. N ALAM MR N J DAS	PP, ASSAM
20	AB/2928/2024	MD FARIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. P K SARMA MS. B BHUYAN MS R SAHIN	PP, ASSAM
ADMISSION				
21	Crl.Pet./629/2023 WITH LCR 2 FILES, FIXED	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	MR. D SUR J U AHMED MR. N K MURRY
22	WITH Crl.Pet./643/2023	KABINDRA NARZARY Versus KHURSHID ALOM	MR G BAISHYA MS. P DAS	J U AHMED MR. N K MURRY MS P TOKBIPI P HAJONG
23	Crl.Pet./1021/2023 WITH LCR 1 FILE, FIXED	SADDAM HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR	MD K RAHMAN MR. N. ISLAM	MD. H BHUYAN (R-2) A TALUKDAR (R-2) PP, ASSAM
24	Crl.Rev.P./348/2024 FIXED	SANJIB DUTTA Versus THE STATE OF ASSAM	MR T KALITA J DASGUPTA MISS C S MARAK	PP, ASSAM
25	Crl.A./365/2024	EUNUS ALI @ ENNUSH ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
26	WITH I.A.(Crl.)/1048/2024 in CrI.A./365/2024	EUNUS ALI @ ENNUSH ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	PP, ASSAM
26	Crl.Rev.P./408/2024 FIXED	DIMBESWAR BORUAH Versus DISEN TIPOMIA AND ANR	MR. B C DAS MR.A K SHARMA MR. A MOBARAQUE	MR. M K CHOUDHURY (R-1) MR P BHARDWAJ(R-1) MR. M SARMA(R-1) MR. M SARMA(R-1) PP, ASSAM
27	Crl.Pet./507/2024 B/O	ROMESH AGARWAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S P SHARMA K AHMED	MR. M KHAN (R-2) MS. J AKTAR (R-2) PP, ASSAM MR. K MAINUDDIN (R-2)
28	Crl.Pet./676/2024 FIXED	AMARNATH ASHOK SAWANT Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM

29	Crl.Pet./1062/2024 WITH LCR 1 FILE, FIXED	KABINDRA NARZARY Versus MAFIJUL HOQUE AND ANR	MR G BAISHYA MS. P DAS K BANIK	MR. I A TALUKDAR (R-1) MR. I A TALUKDAR (R-1) MR. B HUSSAIN (R-1)
BAIL HEARING (BA)				
30	Bail Appln./1325/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BILAL AHMED Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
31	Bail Appln./3098/2024 FIXED	MD ABDUL ROUF Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
32	Bail Appln./3278/2024 FIXED.	ASHIK RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
33	AB/1560/2024 AB 1627/2024(D/O), FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
WITH				
34	AB/1639/2024	SHAJHAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
35	AB/2279/2024 FIXED	ABDUR REZZAK Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
WITH				
36	AB/2108/2024	ABDUL HAI AND 2 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
37	AB/2389/2024 FIXED	AJGOR ALI AND ANR Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
38	AB/2408/2024 FIXED	MD. HASMAT ALI Versus THE STATE OF ASSAM	MS A HUSSAIN MR. M I HUDA S AHMED	PP, ASSAM
39	AB/2645/2024 FIXED	GHANA KANTA SONOWAL Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	AB/2656/2024 FIXED	GOVINDA NAMO SUDRA Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
41	AB/2746/2024 FIXED	TULBAR ALI @ TULABAR ALI AND 5 ORS Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
42	AB/2793/2024 FIXED	SIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN I AMIN	PP, ASSAM
43	AB/2798/2024 FIXED	SOMER ALI Versus THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
44	AB/2832/2024 FIXED	SUNITA DEVI Versus THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
WITH				
45	Bail Appln./3239/2024	MANSING CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
ORDERS				
46	I.A.(CrI.)/204/2023 WITH LCR 4 FILES, P.B.-1, OFFICE NOTE, B/O in CrI.A./89/2023	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR	PP, ASSAM

	WITH Crl.A./89/2023	ALOM UDDIN LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. A H ALAMGIR	MR. A H M R CHOUDHURY (r-2) PP, ASSAM
47	Crl.L.P./40/2024 in Crl.A./8840/2024	DEBABRATA GOGOI Versus DIP BORA	MS A MAJUMDER MS D BORUAH MR P K BORA B SARMA	
	WITH Crl.A./8840/2024 (Filing Number)	DEBABRATA GOGOI Versus DIP BORA G	MS D BORUAH	
	WITH I.A.(Crl.)/8842/2024 (Filing Number)	DEBABRATA GOGOI Versus DIP BORA G	MS D BORUAH	
48	Crl.A./325/2024 WITH OFFICE NOTE, FIXED	MINATI BARMAN Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/951/2024 in Crl.A./325/2024	MINATI BARMAN Versus THE STATE OF ASSAM AND AND	MR. R SARMA A H CHOUDHURY	PP, ASSAM
49	I.A.(Crl.)/1041/2024 in Crl.A./8705/2024	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
	WITH Crl.A./8705/2024 (Filing Number)	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	
	WITH I.A.(Crl.)/8707/2024 (Filing Number)	CHAMPA DEVI AGARWALLA Versus THE STATE OF ASSAM AND ANR G	MS B R A SULTANA	
HEARING				
50	Crl.A./293/2022 WITH LCR 3 FILES	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/704/2022 in Crl.A./293/2022	ALI HUSSAIN @ DUKHIYA Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
51	CRL.A(J)/50/2023 1 Y 10 M 20 D :WITH LCR 4 FILES, FIXED	HATEM ALI Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM
52	Crl.Pet./1058/2023 WITH LCR 1 FILE(SCANNED COPY)	ABDUL MALEK AND 17 ORS. Versus THE STATE OF ASSAM AND ANR.	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
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7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024

11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
21)	MS M BORAH	04-11-2024	To	08-11-2024
22)	MR. B BARMAN	05-11-2024	To	15-11-2024
23)	MR. S C KEYAL	06-11-2024	To	07-11-2024
24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3224/2024 FIXED	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
TOP OF THE LIST				
2	MFA/48/2006 (HEARING), WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. Versus LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
3	RSA/59/2009 (HEARING), WITH LCR, FIXED	SRI TARLOK SINGH and ORS Versus SRI JATINDRA NATH BHARALI	MR.K AGARWAL MR.S C KEYAL MR. D MOZUMDER MR. P NEOG MR. S BISWAS MR. C PRADHAN	MR.T J MAHANTA MS.P BHATTACHARYA
	WITH MC/880/2009 in RSA/59/2009	SRI TARLOK SINGH and ORS. Versus SRI JATINDRA NATH BHARALI and ORS.	MR.K AGARWAL MR.S C KEYAL MR. P NEOG	
	WITH I.A.(Civil)/3189/2024 in RSA/59/2009	SRI TARLOK SINGH and ORS Versus ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	
	WITH I.A.(Civil)/3190/2024 in RSA/59/2009	SRI TARLOK SINGH and ORS Versus ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	
	WITH I.A.(Civil)/3191/2024 in RSA/59/2009	SRI TARLOK SINGH AND ORS Versus ON THE DEATH OF JATINDRA NATH BHARALI	MR. D MOZUMDER MR. S BISWAS	
ADMISSION				
4	RFA/52/2024 B/O	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)

	WITH I.A.(Civil)/2444/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
		ORDERS		
5	FAO/12/2024 FIXED	SHARMILA VIJAY SHETTY Versus B AND A LIMITED	MR B KAUSHIK MR. S HAZARIKA	MR R CHAKRAVORTY (R-2) MR. A K SAHEWALLA (R-3) MR. A K SAHEWALLA (R-3) MR. W SHARMA (R-3) MR. W SHARMA (R-3) MS. R. ENJAIPI (R-2) S RABHA (R-2) SC, HDFC BANK
	WITH I.A.(Civil)/922/2024 in FAO/12/2024	SHARMILA VIJAY SHETTY Versus B AND A LIMITED AND 2 ORS	MR B KAUSHIK MR. S HAZARIKA	SC, HDFC BANK
6	FAO/73/2024 CAVT. NO.10022/024, FIXED	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
	WITH I.A.(Civil)/3136/2024 in FAO/73/2024	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
7	I.A.(Civil)/2996/2024 WITH LCR, FIXED in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	
	WITH RSA/260/2016	SHRI SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR.B D DAS MR. D NATH MS.S G BARUAH	MR.B K JAINR-1 MR.S ISLAM(R-13) MS.M DASGUPTA(R-1) MS.M KONCH(R-13)
	WITH I.A.(Civil)/1185/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR B K JAIN
	WITH I.A.(Civil)/1186/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/1187/2024 in RSA/260/2016	ON THE DEATH OF SHRI SUREN GOGOI HIS LEGAL HEIRS MOMI GOGOI AND 6 ORS Versus SHRI HIRANYA BORAH and 12 ORS	MR. S NEOG MR. B BORGHAIN	MR. B K JAIN
	WITH I.A.(Civil)/2997/2024 in RSA/260/2016	ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS	MS. S G BARUAH	

	<p>WITH I.A.(Civil)/2998/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS</p>	<p>MS. S G BARUAH</p>	
	<p>WITH I.A.(Civil)/2999/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF SUBAL HAJONG, HIS LEGAL HEIRS</p>	<p>MS. S G BARUAH</p>	
	<p>WITH I.A.(Civil)/3000/2024 in RSA/260/2016</p>	<p>ON THE DEATH OF SUREN GOGOI, HIS LEGAL HEIRS Versus ON THE DEATH OF DEBIRAM HAJONG, HIS LEGAL HEIRS AND ANR</p>	<p>MS. S G BARUAH</p>	
		HEARING		
8	<p>RSA/39/2010 WITH LCR</p>	<p>ON THE DEATH OF NAGEN BORA HIS LEGAL HEIRS BIBHA BORA (WIFE) and 2 ORS, Versus BHARATI BORA and 2 ORS</p>	<p>MR. M A SHEIKH MRN M HAZARIKA MR.U DUTTA MRJ CHUTIA</p>	<p>MR.P DAS MS.A K CHOUDHURY MR.M CHOUDHURY</p>
9	<p>RSA/240/2010 WITH LCR</p>	<p>SMTI GITA DEVI, Versus SMTI JAMUNA DEVI and 4 ORS,</p>	<p>MR D DEY MR.B C DAS MR. A C SARMA MR. DILIP DEY MR.S DUTTA MR G BHARADWAJ</p>	
10	<p>Arb.A./6/2015 WITH LCR, FIXED</p>	<p>UNION OF INDIA Versus TANTIA CONSTRUCTION LIMITED</p>	<p>MS.M CHATTERJEE MSK KALITA MS.M PHUKAN MS.U CHAKRABORTY SC, NF RLY</p>	<p>MS.B DAS MR.N B P SINGHA</p>
11	<p>RSA/71/2015 WITH LCR, FIXED</p>	<p>ON THE DEATH OF JHARNA DAS @ JHUNU DAS HER LEGAL HEIR BAPPI RANJAN DAS (SON) Versus SANJIB BARMAN and ANR</p>	<p>MR.A M KHAN MS.S KALITA MR.S MOLLAH</p>	<p>MR.A K DUTTA(R-1&2) MR D C NATH(R-1&2) MR G BHARADWAJ (r-1,2) MR B DEORI (r-1,2)</p>
	<p>WITH MC/1058/2015 in RSA/71/2015</p>	<p>JHARNA DAS @ JHUNU DAS Versus SANJIB BARMAN and ANR</p>	<p>MR.J AHMED MR.A M KHAN MS.S KALITA MR.S MOLLAH</p>	
12	<p>FAO/42/2019 CAVT. NO.0838/2019 WITH LCR, FIXED</p>	<p>CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.</p>	<p>MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN</p>	<p>MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG</p>
	<p>WITH I.A.(Civil)/537/2020 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS</p>	<p>MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG</p>	<p>MR. R BORPUJARI</p>
	<p>WITH I.A.(Civil)/2848/2022 in FAO/42/2019</p>	<p>ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS</p>	<p>MR. K N CHOUDHURY MR. N K NEOG</p>	<p>MR. N UPADHAYAY MR. R BORPUJARI</p>

13	WITH FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
14	WITH I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG MR H DAS R BORUAH	MR D BARUAH SC, ELEM. EDU SC, FINANCE SC, K A A C
15	MFA/22/2023 WITH MFA/24/2016 & MFA/35/2016 (BOTH ARE D/O), WITH LCR, FIXED	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	MR. K P MAHESWARI MS. M SHARMA M. KALITA DIVYANSH RATHI
	WITH I.A.(Civil)/748/2023 in MFA/22/2023	UNION OF INDIA AND ANR Versus M/S STAR CEMENT LIMITED.	MRS. A GAYAN	

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
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12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
21)	MS M BORAH	04-11-2024	To	08-11-2024
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25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

THIS BENCH WILL RISE AS SOON AS THE DIVISION BENCH-I RISES AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP,IF REQUIRED]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 CRP/10/2023 FIXED	SUMUD HOJAI Versus THE STATE OF ASSAM AND 4 ORS	N K NEOG MR. M DAS MR. M DAS	GA, ASSAM MR. K K DEY (R-5) MR V K BAROOAH (R-5) SC, DIMA HASAO
2 CRP/31/2023 WITH LCR, FIXED	ABDUL MATIN AND 5 ORS. Versus THE EXECUTIVE ENGINEER AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM SC, PWD
ORDERS			
3 MACApp./212/2020 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	MR H ALI MR D PEGU MR. R KONWAR
WITH I.A.(Civil)/1498/2020 in MACApp./212/2020	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD Versus GITA PEGU AND 7 ORS	MR T KALITA MR. A KAKATI	
4 MACApp./450/2024 B/O	THE ORIENTAL INSURANCE CO LTD Versus PURABI CHETIA @ PURABI BARUAH CHETIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
HEARING			
5 MACApp./59/2011 WITH LCR	DIPAK KALITA, Versus THE DIVISIONAL MANAGER and ORS,	MR.J I BORBHUIYA MRS.K H CHOUDHURY MR.R P ROY	MR.S S SHARMA MRG JALAN MS.F KHAN MR.G MISHRA MS.L SARMA
6 MACApp./206/2011 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR and ORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MS.P BARMAN

	WITH MC/3396/2011 in MACApp./206/2011	ORIENTAL INSURANCE CO. LTD Versus SMTI. GITA TALUKDAR andORS	MS.M CHOUDHURY MR.D BARUAH MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	
7	MACApp./66/2012 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND 3 ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	MR. R GOSWAMI(R-4) MS. M SAIKIA(R-4) MS. P BORTHAKUR(R-4) FOR CAVEATOR MR.WISE IMRAN
	WITH MC/1135/2012 in MACApp./66/2012	THE NATIONAL INSURANCE CO. LTD. Versus DIPALI GOHAIN NANDI AND ORS	MS.R D MOZUMDAR MS.R BEGUM MRSS KUMARI	FOR CAVEATOR MR.WISE IMRAN
8	MFA/85/2013 WITH LCR, B/O	M/S. SUNRISE TRADERS Versus UNION OF INDIA GM, NF RLY	MR. K P MAHESWARI MR. K P MAHESWARI MR.A GOYAL MR.B MAHESHWARI MR. DIVYANSH RATHI	MR.A K SARKAR MS.M CHATTERJEE MSK KALITA SC, NF RLY MS.U CHAKRABORTY MS.M PHUKAN
9	MACApp./50/2014 WITH LCR	JUBERUDDIN and ORS Versus UNITED INDIA INSURANCE CO LTD and ORS	MR. B K JAIN MR.B SHARMA MR. B SHARMA MR.U SAIKIA MS. O PHUKAN MR.R C NATH	MR. A J SAIKIA MR. B KAKATI
10	MACApp./126/2014 WITH LCR	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI JOYTIRMOY ROY SC ASTC. MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.B SHARMA MR.D K NATH MS.Y DEKA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1) MRS M K BORAH (R2)
	WITH MC/1467/2014 in MACApp./126/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
11	WITH MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MS.Y DEKA MR.D K NATH MS.B SHARMA	MR. R K BORAH (R2) MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)
	WITH MC/1469/2014 in MACApp./127/2014	THE MANAGING DIRECTOR Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MS.B SHARMA MS.Y DEKA MR.D K NATH	
12	WITH MACApp./128/2014	THE MANAGING DIRECTOR, Versus HEMA PROVA CHUTIA and ANR.	MR.S K BARKATAKI MS.N DUTTA MR. C CHAKRAVARTY MR D DAS B SAHA MR.D K NATH MS.B SHARMA MS.Y DEKA	MR D MONDAL (R1) DR. UTPALJEET BARUAH (R1) MS. R R SARMAH BARUAH (R1) MR. P SARMA (R1)

WITH
[MC/1471/2014](#)
in MACApp./128/2014

THE MANAGING DIRECTOR,
Versus
HEMA PROVA CHUTIA and ANR.

MR.S K BARKATAKI
MS.N DUTTA
MR.D K NATH
MS.B SHARMA
MS.Y DEKA

13 [MACApp./51/2015](#)
WITH LCR

SRI BHARGAV CHALIHA
Versus
MUSSTT RAHIMA BEGUM and 2 ORS

MR.R SHARMA
MR.P K DEKA
MR.H DEKA
MR.D HAZARIKA

MR.S S SHARMA(R-2)
MS.L SHARMAR-2
MRM R ADHIKARI(R-1)
MR.B J MUKHERJEE(R-2)
MR. R SARMA(R-1)
MR. P M TALUKDAR (R-2)
MR. S BIKASH(R-2)
MR. R BAISHYA(R-2)
MR.P N SHARMA (R-1)
J K ROY (R-1)
MR.A SHARAN(R-2)
MS.N DAIMARI(R-1)

14 [CRP/96/2016](#)

BHUPENDRA CHANDRA KALITA
Versus
SMTI. ALAKA KALITA

MR.SHEELADITYA

MR.R SARMA
MR.H DEKA
MR. B D DEKA
MR.A HUSSAIN
MR.D HAZARIKA
MR. M DAS
N CHAUDHURY
MR A DEKA
MR.A DEKA

15 [MACApp./636/2018](#)
WITH LCR

THE ORIENTAL INSURANCE CO. LTD
Versus
MISS MAMITA BIBI AND 2 ORS

MR. S K GOSWAMI
MR. B K GOSWAMI

MR. S ISLAM (R3)
MR. M DAS
MR A HAWARI (R3)

WITH
[I.A.\(Civil\)/2409/2023](#)
in MACApp./636/2018

THE ORIENTAL INSURANCE CO. LTD
Versus
MISS MAMITA BIBI AND 2 ORS

MR. S K GOSWAMI

MR S ISLAM
MR. M DAS

16 [MACApp./40/2020](#)
WITH LCR

DEBENDRA NATH BORAH
Versus
THE NEW INDIA ASSURANCE CO. LTD
and ANR

MR.A GANGULY
MR.S K SINGH
MS A DUTTA

MR. A ACHARYA

17 [MACApp./114/2020](#)
WITH LCR

ORIENTAL INSURANCE COMPANY
LIMITED
Versus
SMTI. RUNU BORAH AND ANR

MS L SHARMA
MR. S S SARMA

MR. M C BHATTA
MR. D DAS
MR. R J DAS

18 [WP\(C\)/3996/2021](#)

MONOJ KUMAR TELI
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S BARMAN
MR H MEDHI

SC, HIGHER EDU
GA, ASSAM

19 [MACApp./362/2022](#)
WITH LCR

RATNA GHOSH AND 3 ORS
Versus
AMARJIT SINGH AND 4 ORS

MR. S CHAUHAN
MR. A R SHOME
MR. P MAZUMDER

MS. R D MOZUMDAR (r-3,5)
MS. C MOZUMDAR (r-3,5)
MR. S P SHARMA (r-3,5)

20 [CRP\(IO\)/20/2023](#)
FIXED

KAMLA DEVI AGARWALLA AND 2 ORS
Versus
PRODIP BANERJEE

MR. S C KEYAL

MR S KOUND
MS. N BORAH

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,7th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-III, IV AND V****THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TOP OF THE LIST</u>				
1	WP(C)/3366/2024 FIXED	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
2	WITH WP(C)/3355/2024	PUNJAB NATIONAL BANK Versus THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DHANUKA	SC, ATEPFO GA, ASSAM SC, INDUSTRIES AND COMMERCE SC, REVENUE
<u>ADMISSION</u>				
3	WP(C)/7904/2017 FIXED	ERIS LIFESCIENCES LTD. Versus THE UNION OF INDIA and ANR.	MR.D BARUAH MS.N UPADHYAY	MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) ASSTT.S.G.I.
4	WP(C)/8332/2018 FIXED	TIPU SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MR. P N SHARMA MR M R ADHIKARI
<u>HEARING</u>				
5	WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
6	WP(C)/7264/2015	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH

7	WP(C)/7982/2015	DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.	MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA	SC, HIGHER EDUCATION
8	WP(C)/688/2016	DEBENDRA SAIKIA and 4 ORS Versus THE NUMALIGARH REFINERY LTD. and 3 ORS.	MR.A BORAH MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.S NEOG MS.K BARPUJARI MR.K OJHA	MR.U K NAIR R-3 MS U DAS(R-3) MS.A VERMA(R-3) MR. A DHAR (R-1,2,3) ASSTT.S.G.I.
9	WP(C)/1204/2016 WITH LCR 1 FILE	APURBA KUMAR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY MS W YHOSHII MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR. B K BHAGAWATI MR G C HAZARIKA MR. L Deka MR A K PANDIT
10	WP(C)/6328/2016	MOHAN ENTI Versus THE STATE OF ASSAM AND 4 ORS	MR.A M S MAZUMDER MR.A A R KARIM MR.B AHMED	GA, ASSAM MR. A.K. THAKUR, SC, PERSONNEL DEPARTMENT(R-7) MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,5) MR P NAYAK,SC, FINANCE
11	WP(C)/6443/2016	MAKADDAS ALI Versus THE STATE OF ASSAM AND 7 ORS	MR.K A MAZUMDER MR. E AHMED MR.N I KHAN MD.J H KHAN	SC, PWD SC, FINANCE
12	WP(C)/6706/2016	CHANDRA KANTA SAIKIA ALIAS CHANDRA KANTA SHAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR.B P BORAH MRB TAID MR.P J DUTTA	GA, ASSAM SC, PENSION SC, TREASURY SC, FINANCE MRS.A VERMA
13	WP(C)/6831/2016	JOHN JACOB and 34 ORS Versus THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
14	WP(C)/6963/2016	JAYANTA SARMAH Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS	MR.D DAS MRB KAUSHIK MR.K TADO	MR.S P CHOUDHURY
15	WP(C)/264/2017	BITUL KURMI Versus THE STATE OF ASSAM and 3 ORS.	MR.R P KAKOTI MR.T DAS	MR.M K CHOUDHURY MR.Y DOLOI(R- 1-4) SC, TRANSPORT ADDL. AG, ASSAM
16	WP(C)/2850/2017	CONSTABLE SUMAN SINGHA Versus THE UNION OF INDIA and 3 ORS.	MR.B CHAKRABORTY MR.B K DAS MS.P SARMAH MS.P HAZARIKA	C.G.C. MR.K K PARASAR(R- 1-4) ASSTT.S.G.I.
17	WP(C)/4062/2017	KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS.	MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA	MR.S N SARMA(Sr.Adv.)(R- 2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6)
18	WP(C)/4727/2017	DILIP KUMAR DEV Versus THE STATE OF ASSAM and ANR.	MR.S K GHOSH MS.F AHMED	GA, ASSAM SC, AG MR. A CHETRI, SC, PENSION DEPTT. (R-1) SC, PENSION DEPARTMENT

19 [WP\(C\)/6117/2017](#)
WP(C) 924/2016 (D/O)

MAHENDRA BORAH
Versus
THE STATE OF ASSAM AND 5 ORS

MR.U K GOSWAMI
MS.A TALUKDAR
MR.D K SHARMA
MR.H BORAH

GA, ASSAM
MR.B GOGOI
SC, FINANCE
SC, HEALTH

20 [WP\(C\)/470/2019](#)

TARUN KR. GOSWAMI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A C SARMA
MR. D GOSWAMI
MR. B DEORI
MR. B HALDAR
MR G BHARADWAJ

MR S S DEY (SC, GAUHATI
HIGH COURT, R-4,5)
MR. N GOSWAMI (GA,
ASSAM) R- 1,2,3
Mr. Angshuman Bora,
amicus Curiae

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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10:30 AM to 1:00 PM

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[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Pet./1228/2024	NASRAT AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3246/2024 B/O	MOTIAR RAHMAN Versus UNION OF INDIA	MR. K N CHOUDHURY MR. S ISLAM A R MONDAL	SC, NCB
MOTION				
3	Crl.Rev.P./429/2024 B/O	DADHICHI KAIBARTA Versus JHUMA KAIBARTA	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH I.A.(Crl.)/1017/2024 in Crl.Rev.P./429/2024	DADHICHI KAIBARTA Versus JHUMA KAIBARTA	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH Mat.App./37/2024	XXXXXXXX Versus XXXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
	WITH I.A.(Civil)/3160/2024 in Mat.App./37/2024	XXXXXXXX Versus XXXXXXXX	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	
5	Crl.Rev.P./438/2024	GOLAP HUSSAIN Versus JATINDRA NARAYAN UZIR	MR D J HALOI S AHMED	
6	Crl.Pet./1272/2024	SONMONI DUTTA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
7	AB/2925/2024	RAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
8	AB/2926/2024	CHANDRAJIT DOLEY Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM

9	AB/2927/2024	SHAHIDUL ISLAM Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MS S ISLAM	PP, ASSAM
BAIL HEARING (BA)				
10	Bail Appln./1930/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	JITUMONI BARMAN Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
11	Bail Appln./2100/2024 WITH CASE RECORD(SCANNED COPY)	RIJUL HOQUE Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA	PP, ASSAM
12	Bail Appln./2375/2024 WITH CASE RECORD(SCANNED COPY)	NIYARUN NESSA @ NEHARUN NESSA Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
13	Bail Appln./2774/2024 FIXED	SULTAN ALI Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
WITH				
14	Bail Appln./2754/2024	MD MUJAHIRUL ISLAM Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
15	Bail Appln./2986/2024 FIXED	HABIBUR ALI @ DHAN AND ANR Versus STATE OF ASSAM	MR K THAKUR MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
16	Bail Appln./2989/2024 FIXED	ANIRAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM SC, CBI
17	Bail Appln./3076/2024	KUSHAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
18	Bail Appln./3161/2024 FIXED	KRISNA MANDAL AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
19	Bail Appln./3162/2024 FIXED	NASIRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

BAIL HEARING

20	AB/2258/2024 FIXED	CHADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
21	AB/2612/2024 B/O	RAYAZ ALI AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
22	AB/2776/2024	SHAHAD ALI @ SAIDUR MONDAL Versus THE STATE OF ASSAM	MR. S RANA MR A RAHMAN	PP, ASSAM

ORDERS

23	Crl.Rev.P./224/2015 WITH LCR 2 FILES, B/O	M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
WITH				
	Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	

	WITH I.A.(CrI.)/539/2016 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(CrI.)/337/2018 in CrI.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
24	I.A.(CrI.)/552/2023 WITH LCR 4 FILES, OFFICE NOTE, FIXED in CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA,AMICUS CURIAE FOR R-2 PP, ASSAM
	WITH CrI.A./225/2023	SHAH ALAM KHAN @ SHAH ALOM KHAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	MR D K BHATTACHARYYA, AMICUS CURIAE FOR R-2 PP, ASSAM
25	CrI.L.P./41/2024 in CrI.A./13020/2023	STATE OF ASSAM Versus RUBUL BURAGOHAIN	PP, ASSAM	
	WITH CrI.A./13020/2023 (Filing Number)	STATE OF ASSAM Versus RUBUL BURAGOHAIN	MS. S JAHAN	
	WITH I.A.(CrI.)/13019/2023 (Filing Number)	STATE OF ASSAM Versus RUBUL BORGOHAIN	MS. S JAHAN	
26	I.A.(CrI.)/862/2024 CRL.PET. 102/2024(D/O), LCR 2 FILES(SCANNED COPY) in CrI.Pet./102/2024	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM,	MS. K VERMA MS. K VERMA	PP, ASSAM
27	I.A.(CrI.)/901/2024 FIXED in AB/2454/2024	THE STATE OF ASSAM Versus JINKI MILI	PP, ASSAM	MR. A K BHUYAN
	WITH AB/2454/2024	JINKI MILI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
28	I.A.(CrI.)/1042/2024 in CrI.Rev.P./8849/2024	NAYAPARA MASJID COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR. A MOBARAQUE MR T T MONI	PP, ASSAM SC, REVENUE
	WITH CrI.Rev.P./8849/2024 (Filing Number)	NAYAPARA MASJID COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS (F)	MR. A M KHAN	
29	I.A.(CrI.)/1047/2024 in CrI.A./9672/2024	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM	PP, ASSAM
	WITH CrI.A./9672/2024 (Filing Number)	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM	
	WITH I.A.(CrI.)/9987/2024 (Filing Number)	SONI DEVI AND 2 ORS Versus THE STATE OF ASSAM	MR Z ALAM	

HEARING

30	Crl.Pet./348/2012 FIXED	UDAY SANKAR SENAPATI Versus THE STATE OF ASSAM AND ANR	MR.B D KONWAR MR.R KALITA MS.P CHOUDHURY MSG GHOSH MRS.J M KONWAR	MR.S SARMA MR.P HAZARIKA MR.R HAZARIKA PP, ASSAM
31	Crl.Rev.P./12/2013 WITH LCR 4 FILES, FIXED	PUNIRAM DAS and 4 ORS Versus THE STATE OF ASSAM	MR.D TALUKDAR MR.P CHOUDHURY MR. K SAIKIA	PP, ASSAM
32	Crl.A./51/2013 WITH LCR 5 FILES, FIXED	ABDUS SAMAD Versus THE STATE OF ASSAM and ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR. M U MAHMUD MR.H SARMA MR.P C SARKAR MR R BARUAH MR S ISLAM PP, ASSAM MR.T C KHATRI
WITH				
33	Crl.A./35/2013	ABDUL KADIR Versus THE STATE OF ASSAM	MR.S K JAIN MR.H SARMA MR.P C SARKAR MR.T C KHATRI MS.S D SARMAH	PP, ASSAM
WITH				
34	Crl.A./50/2013	ABDUS SAMAD Versus THE STATE OF ASSAM AND ORS	MR.B M CHOUDHURY MR.D K KALITA MR.U CHOUDHURY MS.S CHOUDHURY	MR.S K JAIN MR.H SARMA MR.P C SARKAR PP, ASSAM MR.T C KHATRI
35	Crl.A./324/2022 2 Y 0 M 23 D.:WITH LCR 4 FILES, OFFICE NOTE, B/O	JAGADISH PASOWAN Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MR A K AZAD MS M ZOMUANPUII MS. D BRAHMA	MR. A PHUKAN, AMICUS CURIAE FOR R-2 PP, ASSAM
36	Crl.Rev.P./550/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	MANOJ SHARMA Versus THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
37	Crl.Pet./975/2022 FIXED	SHANKAR PRASAD JAIN AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
38	Crl.Pet./1048/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIDYUT BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER	MR. D P BORAH (r-2) PP, ASSAM
39	Crl.Rev.P./15/2023 WITH LCR 2 FILES(SCANNE COPY), FIXED	RAJESH KUMAR ROY Versus BIBHA RANI DAS @ ROY	MRS. S KHATANIAR MS. B SAIKIA MR. R M DAS MR. R M DAS MR. K MIRA MS R MAHANTA P. NAIDING P. NAIDING	MR H K SARMA

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
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14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
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18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
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22)	MR. B BARMAN	05-11-2024	To	15-11-2024
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24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
QUASHMENT				
1	Crl.Pet./450/2014	M/S CENTURY MERCHANTILE PVT LTD. and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.P BORA MR.A CHETIA MR.R JAIN MD.ASLAM	SC, FOOD & CIVIL SUPP. MS. S JAHAN MS. S JAHAN MR.M H ANSARI PP, ASSAM ADDL. PP, ASSAM
2	Crl.Pet./485/2014	MD. NUR HUSSAIN Versus CENTRAL BUREAU OF INVESTIGATION CBI and ANR.	MR.Z KAMAR MR.D DAS MS.S CHOUDHURY	MSB DEVI MS.A RANA MR.P CHOUDHURY MRS BORGHAIN SC, CBI
	WITH I.A.(Crl.)/535/2016 in Crl.Pet./485/2014	CENTRAL BUREAU OF INVESTIGATION CBI Versus MD. NUR HUSSAIN	MSB DEVI MS.A RANA MR.P N CHOUDHURY MR.P CHOUDHURY MRS BORGHAIN	MR.Z KAMAR MR.S CHOUDHURY MR.D DAS SC, CBI
3	Crl.Pet./616/2014	MOHI UDDIN AHMED and ANR Versus THE STATE OF ASSAM AND 2 ORS	MR.M HAQUE MR.A Y CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
4	WITH Crl.Pet./444/2014	GHALIB MANSOOR HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR.A B CHOUDHURY MR.M HAQUE MR.A Y CHOUDHURY MR.M A CHOUDHURY	MR.Z MUKIT MR.A SATTAR MS.N BARMAN PP, ASSAM
5	WITH Crl.Pet./526/2014	AMAR CHAND MAHESHWARI and 2 ORS Versus THE STATE OF ASSAM AND ANR	MR.Z MUKIT MR.A SATTAR	PP, ASSAM

6	WITH Crl.Pet./661/2014	AMAR CHAND MAHESHWARI @ AMARCHAND MANIHAR and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.Z MUKIT MR.A SATTAR MS.N BARMAN	MR.M HAQUE MR.A Y CHOUDHURY MS.M DUWARAH PP, ASSAM
7	Crl.Pet./829/2014	SUJIT KUMAR GHOSH Versus THE STATE OF ASSAM AND 8 ORS	MR.S C BISWAS MS.K L R YANTHAN MR.S BISWAKARMA MR.S S DUTTA	MR.J ISLAM MR.A A R KARIM MS.S F MAITAI PP, ASSAM
8	Crl.Pet./870/2014	MD. BABLI ALI and ANR Versus THE STATE OF ASSAM AND ANR	MS.P BHATTACHARYA MR.A MEDHI MS.M KALITA MR.A BHATTACHARYA	MR.D CHAKRABARTY(R-2) MR.S R BORUAH(R-2) PP, ASSAM
9	Crl.Pet./974/2014 WITH LCR 10 FILES	BUBUL BORBORA Versus SMTI RUPANJALI BARUA	MR.D BARUAH MS.P HANDIQUE	MR.A M BORA PP, ASSAM AMICUS CURIAE LEGAL AID COUNSEL MRS.R BORO BORA
10	WITH Crl.Rev.P./311/2014	BUBUL BORBORA Versus SMTI RUPANJALI BARUA BORBORA	MR.D BARUA MS.P HANDIQUE	LEGAL AID COUNSEL MRS.R BORO BORA
11	Crl.Pet./890/2018 WITH LCR ONE FILE.(SCANNED).	RAJESH PRASAD GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	MR. T J MAHANTA (R2) MR. S M MOLLAH (R2) MR D MAHANTA (R2) PP, ASSAM
HEARING				
12	Crl.Rev.P./257/2011 WITH LCR 3 FILES	MONA BARMAN and 2 ORS Versus THE STATE OF ASSAM	MR.G J SAIKIA MR.M BISWAS	PP, ASSAM
13	Crl.Rev.P./261/2011 WITH LCR	NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
14	WITH Crl.M.C./521/2011 in Crl.Rev.P./261/2011	SRI NABIN KONWAR Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MRM HALOI	MR.A C BURAGOHAIN SC, CBI
14	Crl.Rev.P./289/2011 WITH LCR	SADAGAR ALI` Versus THE STATE OF ASSAM	MR.G SAROWAR MR.A AHMED	PP, ASSAM
15	Crl.Rev.P./300/2011 WITH LCR	KACHU SEIKH and ANR. Versus THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN MR.M HASHAN	PP, ASSAM
16	Crl.Rev.P./317/2011 WITH LCR	SAMIRAN PAUL and ANR Versus THE STATE OF ASSAM	MRG P BHOWMIK MS.J PURKAYASTHA MS. P BHATTACHARJEE AMICUS CURIAE MR.T C KHATRI	PP, ASSAM
17	Crl.Rev.P./323/2011 WITH LCR	SAFIA BEGUM Versus MD. WAHIDUR RAHMAN	MR.A R SIKDAR MR.M AHMED MR.M H TALUKDAR	MD.M U AHMED MR.S F CHISTIE MRD DUARA
18	Crl.Rev.P./371/2011 WITH LCR 3 FILES	JADAB BARMAN and ANR Versus THE STATE OF ASSAM AND ANR	MR.B M CHOUDHURY MRS.N BAROOAH	MR.N S LASKAR MR.R BORAH MR.R PHUKAN MR.P TALUKDAR MR.B BARMAN PP, ASSAM MR.C THAKURIA
19	Crl.Rev.P./407/2011 WITH LCR 5 FILES	SMTI HEMALATA GOHAIN @ SMTI HEMLOTA BORGOHAIN Versus THE STATE OF ASSAM	MR.M U MAHMUD MR.A T SARKAR MR.M I HUSSAIN MR.S HAQUE MS.A SAIKIA	PP, ASSAM

20	WITH Crl.Rev.P./393/2011	DILIP KUMAR SHYAM Versus THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.T DEURI MR.G BOKALIAL MR.S DUTTA	PP, ASSAM
21	Crl.Pet./417/2012 WITH LCR 4 FILES, FIXED	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM
22	Crl.Rev.P./484/2012 WITH LCR 3 FILES	SMTI. SARATHI BALA BARMAN and ANR. Versus THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM
23	Crl.Rev.P./227/2013 WITH LCR 1 FILE	CHAMPAK DAS Versus THE STATE OF ASSAM	MR.A M BORA MR.R SARMA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	PP, ASSAM
24	Crl.A./99/2014 WITH LCR 1 BUNDLE	SUJAL KUMAR DEB Versus STATE CENTRAL BUREAU OF INVESTIGATION	MS.J GOGOI MR. A CHAMUAH MR.P P BORTHAKUR MR.U CHAMUAH MS.S BARPUJARI	SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 07/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,7th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3285/2024	AHAD UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
2	AB/2830/2024	ABDUL KALAM Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./1364/2024 WITH CASE RECORD(SCANNED COPY)	MD. ABDUL KALAM @ HASSAN @ MD. ABDULKALAM AND ANR. Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
4	Bail Appln./2987/2024 WITH OFFICE NOTE	BIVESH KUMAR Versus THE STATE OF ASSAM	MR. A BHATTACHARJEE	PP, ASSAM
5	Bail Appln./3228/2024 WITH LCR (TWO FILES). FIXED.	MD JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
6	WITH Crl.Pet./767/2024	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
HEARING				
7	RFA/116/2017 WITH LCR, FIXED	MEGHMALLAR ESTATES and SERVICES and ANR. Versus DR. KISHORE KUMAR DAS and ANR.	MR.O P BHATI MR.V K CHOPRA MR.S K SINGH MR. N BARUAH MS. P DUTTA MR.J CHOPRA MS.A LAHKAR	MR. R SARMA (R2) MR H DEKA (R2) MR.D BARUAH(R-1) MR.B BARMAN(R-1) MR.N B P SINGHA(R-1) MR D HAZARIKA (R2) MR. M DAS MR A HUSSAIN (R2) N CHAUDHURY MR A DEKA
	WITH CO/15/2018 in RFA/116/2017	KISHORE KUMAR DAS Versus MEGHMALLAR ESTATE AND SERVICES PVT LTD	MR D BARUAH MR. B BARMAN MR. N B P SINGHA	MR. O P BHATI MR. V K CHOPRA MR. S K SINGH MS. A LAHKAR MR J CHOPRA

8 [RFA/119/2017](#)
WITH LCR, FIXED

MEGHMALLAR ESTATES and SERVICES
PVT. LTD. and ANR.

Versus

DR. MADHUMITA DAS MAZUMDAR and
ANR.

MR.O P BHATI
MR.V K CHOPRA
MR.S K SINGH
MR. N BARUAH
MS. P DUTTA
MR.J CHOPRA
MS.A LAHKAR

MR.D BARUAH(R-1)
MR.B BARMAN(R-1)
MR.N B P SINGHA(R-1)
MR. M DAS
N CHAUDHURY
MR A DEKA

WITH
[CO/13/2018](#)
in RFA/119/2017

MADHUMITA DAS MAZUMDAR
Versus
MEGHMALLAR ESTATE AND SERVICES
PVT LTD

MR. D BARUAH
MR. B BARMAN
MR. N B P SINGHA

MR. O P BHATI
MR. V K CHOPRA
MR. S K SINGH
MS. A LAHKAR
MR J CHOPRA

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BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/7324/2013 PART-HEARD, FIXED	GROUP M MEDIA INDIA PVT. LTD. and ANR Versus THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI

LEAVE NOTE OF ADVOCATES FOR 07/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. A K JAIN	08-10-2024	To	10-11-2024
4)	MR. P SARMA	04-10-2024	To	16-11-2024
5)	MR. O P BHATI	04-10-2024	To	16-11-2024
6)	MS. K YADAV	21-10-2024	To	10-12-2024
7)	MR. R L YADAV	21-10-2024	To	10-12-2024
8)	MR H MAURYA	21-10-2024	To	20-11-2024
9)	MR. N J GOGOI	22-10-2024	To	08-11-2024
10)	MRS. B SARKAR	28-10-2024	To	10-11-2024
11)	MR. T ROY	28-10-2024	To	10-11-2024
12)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
13)	MS.SHOMA DASGUPTA	30-10-2024	To	07-11-2024
14)	MS SUPRIYA DASGUPTA	30-10-2024	To	07-11-2024
15)	MD. A J ATIA	31-10-2024	To	08-11-2024
16)	MR. N ALAM	04-11-2024	To	20-11-2024
17)	MR A W AMAN	04-11-2024	To	08-11-2024
18)	MR D K DAS	04-11-2024	To	08-11-2024
19)	MR. P P DAS	04-11-2024	To	15-11-2024
20)	MRS. B GOGOI	04-11-2024	To	08-11-2024
21)	MS M BORAH	04-11-2024	To	08-11-2024
22)	MR. B BARMAN	05-11-2024	To	15-11-2024

23)	MR. S C KEYAL	06-11-2024	To	07-11-2024
24)	MR. J P SHARMA	07-11-2024	To	18-11-2024
25)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
26)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
27)	MR. I HUSSAIN	07-11-2024	To	08-11-2024